

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(70)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/78/2017

NAME OF THE PETITIONER(S) : THE SOUTH TRAVANCORE PLANTATIONS LTD

UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

N. SRIDHARAN
rep. by
R. Rajesh

PCS
Advocate
ORDER

N. Sridharan
N. Rajesh

PCS representing the applicant present and prayed time for making submissions.
Time extended at request. Put up on 07.11.2017 at 10.30 A.M.

-S-d
K Anantha Padmanabha Swamy
Member (Judicial)

bc